### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### Appeal No. 216 of 2018

## Dated: 8<sup>th</sup> August, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Raj West Power Limited Vs.			Appellant(s)
Rajasthan Electricity Regulate	ory C	ommission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aman Anand Mr. Aman Dixit	
Counsel for the Respondent(s)	:	Mr. P.N. Bhandari for	Discoms

# <u>ORDER</u>

Issue notice to the Respondents returnable on 09.10.2018. Mr. Bhandari, learned counsel, takes notice on behalf of Respondent Nos. 2 to 4. Dasti, in addition, is permitted.

List the matter on 09.10.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk